

Appendix - I

Paste
Passport size
Photograph

(To be submitted before the Registrar General)

Application for being enrolled as Advocate On Record of Patna High Court.

1. Name : _____
2. Father's Name : _____
3. Date of Birth : _____
4. Qualification : _____
5. Registration No. with date : _____
6. Name of Association of : _____
which he/she is a member _____
- 7.(a) Present Address : _____
Mob. No. _____ Phone No. _____
- (b) Residential Address: _____
Mob. No. _____ Phone No. _____
8. Name of the Clerk : _____
and his address _____
Mob. No. _____ Phone No. _____
9. Name and address of: _____
Sr. Advocate making _____
recommendation Mob. No. _____ Phone No. _____

Specimen Signatures of the Applicant.

1. _____
2. _____

Signature of the Applicant

Signature of Sr. Adv./Adv. On Record
making recommendation

Place : _____
Date : _____

Signature of the Registrar General
Patna High Court.

Appendix -II

To,

The Registrar General,
Patna High Court, Patna.

Sir,

I am enclosing herewith my bio-data in proper format
alongwith recommendation made by Sr. Advocate/Advocates on record
having seven years experience for registration as an " Advocate on
Record".

Yours faithfully,

Address:.....

.....

.....

Phone/Mobile No:.....

.....

Dated:.....